

No. J-11017/9/2026-Judicial/E.186415
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

24108, Kartavya Bhawan-2, New Delhi,
Dated the 1st June, 2026

ORDER

The President is pleased to accept the resignation of **Shri Sanjay Mazoomdar**, Central Government Counsel, High Court of Kolkata at Jalpaiguri, with effect from 07.05.2026.

2. Consequently, the name of Shri Sanjay Mazoomdar, Advocate figuring at serial number '11' in the List 'B' of this Department's Order No. 11017/2/2022-Judicial dated 11.02.2022, stands omitted.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to LS/AS/JS&LAs in this Department,
3. The In-charge, Branch Secretariat Kolkata.
4. The Registrar, High Court of Calcutta, Bench at Kolkata.
5. The Addl. SGI and Dy. SGI, High Court of Calcutta.
6. Shri Sanjay Mazoomdar, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-charge Branch Secretariat, Kolkata.
7. LIMBS Section for information and necessary action.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



(Ramesh Kairamkonda)
Section Officer (Judicial)
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